

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2019**

**Dated : 25<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**THDC India Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Ms. Tanya Sareen

Counsel for the Respondent(s) :

**ORDER**

***Admit.***

Issue notice to the respondents returnable on 17.09.2019. Dasti, in addition, is also permitted.

List the matter on **17.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/vt*

**(Justice Manjula Chellur)  
Chairperson**